ANNEXURE "III" LIST OF CREDITORS OF BASANTIPUR TEA CO PVT LTD List of Operational creditors (other than Workmen and Employees and Government Dues) for claims as on December 23, 2021, Drawn for claims

received up to January 06, 2022

SI. No.	Name of the Creditor	Amount of claims received (Rs.)	Amount of claims admitted (Rs.)	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Security Interest
1	S. L. Packaging Private Limited	7,73,285.00	7,73,285.00	0	0	0	Not Applicable
	Total	7,73,285.00	7,73,285.00	0	0	0	

Note:

- 1. Workmen / Employees FORM D Received The Public Announcement called for submission of proof of claims from Employees/Workmen in FORM D as stipulated in Regulation 9. Till 06.01.2022, the undersigned Interim Resolution Professional has not received any proof of claim from the Employees and workmen of the Corporate Debtor.
- Authorised Representative of Workmen and/or Employees FORM E Received- The Public Announcement called for submission proof of claims from Authoritative Representative of Workmen and/or Employee in FORM E as stipulated in Regulation 9. Till 06.01.2022 the undersigned Interim Resolution Professional has not received any claims from the Authorised Representative of Workmen and/or Employees.
- 3. Claims by creditors other than Operational, Financial and Employee/Workman FORM F Received- The Public Announcement called for submission of proof of claims from a person claiming to be a creditor, other than Financial Creditor, Operational Creditor or Workmen or Employee in FORM F as stipulated in Regulation 9A. Till 06.01.2022 the undersigned Interim Resolution Professional has not received any claims from any such person.

